

**NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA**

CP/26(KB)2024

**CORAM: 1. HON'BLE MEMBER(J), SMT. BIDISHA BANERJEE
2. HON'BLE MEMBER(T), SHRI D. ARVIND**

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 05TH JULY 2024

IN THE MATTER OF	PARTHA SARATHI GHOSH VS A. TOSH & SONS (INDIA) LIMITED
UNDER SECTION	SEC. 213 SEC. 241(1) SEC. 242(4) SEC. 244(1) APPLICATION UNDER ANY OTHER PROVISIONS

Appearance (via video conferencing/physically)

Mr. P. Gopal Das, Adv.] for the Petitioners
Mr. Tanmoy Sett, Adv.
Mr. R. Singh, Adv.

Mr Jishnu Saha, Sr Advocate] for respondent No 7
Mr Anuj Singh, Advocate
Mr Sohil Shah, Advocate
Mr Anant Tripathi, Advocate
Ms Namrata Basu, Advocate

Mr. Emon Bhattacharyya, Adv.] for R-8
Ms Pooja

Mr. Rohit Kr. Keshri, Adv.] for R-1 to R-5
Mr. A. Chaurasia, Adv.

Mr. Shanti Lal, R-6 in Person

ORDER

1. Ld. Counsel for the parties present.
2. Ld. Counsel seeks to file rejoinder to the Reply filed by the R-6 & R-7 within a period of two weeks. At request, time is granted to do the same.
3. Pleadings be completed in the meantime.
4. List this matter **on 06.09.2024**.

**D. Arvind
Member (Technical)**

**Bidisha Banerjee
Member (Judicial)**